CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. MA 237 of 96 (OA 229 of 36)

Present: Hen ble Mr. Justice S.N. Mallick, Vice-Chairman

Hon'ble Mr.B.P.Singh, Administrative Member

N. N. GHOSH

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.Chatterjee, counsel

For the respondents: Mr.P.K. Arora, counsel

Heard on : 12.2.99

Order on : 12.2.99

ORDER

S.N.Mallick, VC

When this matter is taken up for hearing Mr. B.Chatterjee submits on instruction that he does not want to proceed with this application in view of the liberty given to the petitioner to make a as per representation/im the order passed by the earlier Bench of this Tribunal dated 4.7.96 in OA 229 of 96. Under such circumstance no order is passed on the MA and the same is disposed of being no pressed.

genom

MEMBER (A)

VICE CHAIRMAN

in